

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 19090/2019

INSPECTOR GENERAL OF POLICE (TRAINING) U.P. LUCKNOW & ORS.
Petitioner(s)

VERSUS

RAMJI CHAURASIA Respondent(s)

(FOR ADMISSION and I.R. and IA No.103316/2019-CONDONATION OF DELAY
IN FILING and IA No.103318/2019-EXEMPTION FROM FILING O.T.
IA No. 103318/2019 - EXEMPTION FROM FILING O.T.)

Date : 23-09-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms Shreyase Agrawal, Adv.
Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await track report in respect of the sole respondent.

However, ld. Counsel, Mr Vibhav Mishra appearing on
behalf of Mr Jinendra Jain, Advocate-on-record appears for the
sole respondent. Vakalatnama and counter affidavit be filed
within four weeks time.

List again on 29.11.2019.

ANIL LAXMAN PANSARE
Registrar